Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AAWRUN FURNISHING MAN-TRA PVT. LTD Date of Commencement of Liquidation: 18-08-2023; List of Stakeholders as on Date: 26-12-2024; Name of IP: Umesh Poddar; Process Number: 1; Last 5 digitof registration number: 12962

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	52263584.27	1	52263584.27				Annexure 3
4	Unsecured financial creditors	17	53887035.24	17	53887035.24				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	442003	1	442003				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	279342835.18	1	279342835.18				Annexure 9
Total		20	385935457.69	20	385935457.69				